

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 226
(IB)-669(ND)2019

IA/1446/2019, New IA/895/2021

IN THE MATTER OF:

M/s. Volkswagen Finance Pvt. Ltd.

...

Applicant/Petitioner

Versus

M/s. Aarvanss Infrastructure Pvt. Ltd.

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 24.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Kamal Agarwal- Resolution Professional

ORDER

Renotify this case on 26th March, 2021.



(T.S.Singh)
Court Officer